Name of the corporate debtor: Buoyant Technology Constellations Private Limited CIN : U45201KA2007PTC043436 Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024) List of Financial Creditors as on 10.05.2025

| SI. No. | Name of creditor | Nature of claim | Details of Claim Received | | Details of claim admitted | | | | | | Amount of | Amount of any | | Amount of claim | unt of alaim |
|------------|---|---------------------------|---------------------------|-------------------------|--|-------------------------------|--|--------------------------------|----|---|---------------------|--|---------------------------------|-----------------------|--------------|
| | | | Date of Receipt | Total Amount claimed | Amount of claim admitted (Provisional) | Nature of claim | Amount covered by Security Interest | Amount covered by Guarantee | | % voting share in CoC | contingent claim | mutual dues, that may be set-off | Amount of claim not admitted | under verification | Remarks |
| | SECURED FINANCIAL CREDITORS | | | | | | | | | | | | | | |
| 1 | LIC Housing Finance Limited | Financial claim - Secured | 11-09-2024 | 4,15,60,65,782 | 4,15,60,65,782 | Project/ Construction Loan | 4,15,60,65,782 | 4,15,60,65,782 | No | Note that the constitution/formation of the | 0 | 0 | 0 | 0 | |
| 2 | Piramal Capital and Housing Finance Limited | Financial claim - Secured | 14-09-2024 | 2,20,24,02,328 | 2,20,24,02,328 | Project/ Construction Loan | 2,20,24,02,328 | 2,20,24,02,328 | No | Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. | 0 | 0 | 0 | 0 | |
| 3 | Asset Reconstruction Company (India) Limited | Financial claim - Secured | 22-11-2024 | 80,50,38,623 | 28,59,38,083 | Project/ Construction Loan | 28,59,38,083 | 28,59,38,083 | No | Buoyant Technology Constellations Private Limited [C.P.(IB)No.98/BB/2024] has been stayed as per the order of the Hon'ble Karnataka High Court dated 03/09/2024 in the case no. WP 24478/2024 (KAHC010518302024) | | 0 | 0 | 51,91,00,540 | |
| | Total | | | 7,16,35,06,733 | 6,64,44,06,193 | | | | | | | | 0 | 51,91,00,540 | |

Note:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2. Kindly note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [C.P.(IB)No.98/BB/2024] has been stayed as per the interim order of the Hon'ble Karnataka High Court in the case no. WP 24478/2024 (KAHC010518302024).